

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 9-11-2020**

**SUMMONS FOR JUDGEMENT HEARING**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUIT	108632/2002	Ashish K. Thakur Vs R.C.H. Barar and Company and Anr.	Ms. Ranjit and Company
2.	SUMMERY CIVIL SUIT	100510/2016	Mr. Devidas Thawani Vs 1.M/s. Digitainment India Pvt. Ltd. 2.Mr. Ankit Shah 3.Mr. Rohit Paranjpe	Naik Naik and Co.
(Sub Matter: SUMMONS FOR JUDGT/0100290/2016)				
3.	SUMMERY CIVIL SUIT	100284/2018	Mrs. Sandhya Rajiv Gandhi Vs 1. Mr. Parasmal Jain 2. Mr. Deepesh Dhiraj Lal Shah	Ashok R.Jaiswar

(Sub Matter: SUMMONS FOR JUDGT/0100078/2019)

**CITY CIVIL COURT MUMBAI**

**IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH**

**Court 59 Adhoc Civil Judge**

**CIVIL CAUSE LIST DATED 10-11-2020**

**ARGUMENTS**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1.	SUMMARY CIVIL SUIT	100415/2017	M/s. Gopani Metal Industries Pvt. Ltd. Vs 1.M/s. Tanisha Scaffolding India Pvt. Ltd. 2.Mr. Subhod Krishna Shetty 3.Mrs. Neethi Subhod Shetty	Mukesh Y. Dongarge

(Sub Matter: SUMMONS FOR JUDGT/0100201/2017)

**NM FOR HEARING**

2.	SUMMARY CIVIL SUIT	101331/2015	Shri. Minaxi Textiles Vs Ms. Global Fabrics	Amul Jawale and Sujit B.Shelar
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( Sub Matter: NOTICE OF MOTION/0103658/2016)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 11-11-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMARY CIVIL SUIT	100527/2016	Rajkumar Mohansing Bajaj Vs 1.Control Automation Projects Pvt. Ltd. 2.Sanjay A. Sane 3.Mrs. Roshan S. Sane	Kavita S.Lalwani
(Sub Matter: SUMMONS FOR JUDGT/0100258/2016)				
2.	SUMMARY CIVIL SUIT	100528/2016	Rajkumar Mohansing Bajaj Vs 1.Control Automation Projects Pvt. Ltd. 2.Sanjay A. Sane 3.Roshan S. Sane	Kavita S.Lalwani
(Sub Matter: SUMMONS FOR JUDGT/0100263/2016)				
3.	SUIT	104624/2010	STATE BANK OF INDIA Vs ANIL B DOSHI AND ANR	THEBA AND ASSOCIATES S M KAZI 1, 7 AND 8

(Sub Matter: SUMMONS FOR JUDGT/0100301/2016)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 12-11-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1.	SUMMERY CIVIL SUIT	100668/2019	UTTAM GALVA STEELS LTD Vs KUMUDA CREATIVE ENGINEERS PVT LTD	Y C DHEBAR

( Sub Matter: SUMMONS FOR JUDGT/0100022/2020)

2.	SUMMERY CIVIL	100131/2017	M/s. Everflow Petrofils Ltd. Vs 1.M/s. Solanki Synthetics Pvt. Ltd. 2.Mr. Hasmukhlal Babulal Jain 3.Mr. Bharat Babulal Jain	Dheeraj K.S.Rathore
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(Sub Matter: SUMMONS FOR JUDGT/0100114/2017)